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Assam Opium Prohibition (Amendment) Act, 1952

03 of 1952

[23 April 1952]

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PREAMBLE

An

Act further to amend the Assam Opium Prohibition Act, 1947 Whereas it is expedient to amend further the Assam Opium Prohibition Act, 1947 (Assam Act XXIII1947), hereinafter called the "Principal Act" in the manner hereinafter appearing; It is hereby enacted as follows:-

1. Short title, extent and commencement :-

(1) This Act may be called the Assam Opium Prohibition (Amendment) Act, 1952.

(2) It shall have the like extent as the Principal Act.

(3) It shall come into force at once.

2. Amendment of section 11(7) of Assam Act XXIII of 1947

In sub-section (7) of Section 11 of the Principal Act, after the words "For the purpose of this Section" the words and figures "and section 16" shall be inserted.

[Price 1 anna or Id.]